

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 14.09.2022 (WEDNESDAY)

COURT OF CHAIRPERSON

CASES SHALL BE HEARD ONLY IN PHYSICAL MODE

10:30 AM

In the Court of Hon'ble Mr. Justice Ashok Bhushan, the Chairperson and Hon'ble Mr. Barun Mitra, Member (Technical)

For Admission (Fresh Cases)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 913 of 2022 & I.A. No. 2499 of 2022 (With Defects)	A'XYKno Capital Services Pvt. Ltd. Vs. Rattan India Power Ltd.	Vikram Hegde	Karan Batura
2.	Comp. App. (AT) (Ins) No. 1024 of 2022 & I.A. No. 2956 of 2022 (With Defects)	Milind Pires Vs. Sunil Chandrao Marne & Anr.	Agam H Maloo	Abhijeet Sinha R. K. Ruhil-R1 Ravi Raghunath-R2
3.	Comp. App. (AT) (Ins) No. 1031 of 2022 & I.A. No. 2984 of 2022	State Bank of India Vs. Solo Metals Pvt. Ltd.	Siddharth Sangal	
4.	Comp. App. (AT) (Ins) No. 1075 of 2022 & I.A. No. 3158 of 2022	Bansal High Carbons Pvt. Ltd. Vs. Employees Provident Fund Organization & Ors.	Arjun Dutt Sharma	
5.	Comp. App. (AT) (Ins) No. 1076 of 2022 & I.A. No. 3161 of 2022	Sanjay Goyal & Anr. Vs. Soni Realtors Pvt. Ltd. & Anr.	Abhishek Grover	
6.	Comp. App. (AT) (Ins) No. 1077 of 2022 & I.A. No. 3114 of 2022 (With Defects)	THG Publishing Pvt. Ltd. Vs. Deadline Advertising Pvt. Ltd.	Shivani	
7.	Comp. App. (AT) (Ins) No. 1078 of 2022	Marathe Hospitality Vs. Mahesh Sureka & Ors.	Arun Pal	
8.	Comp. App. (AT) (Ins) No. 1079 of 2022 & I.A. No. 3170 & 3110 of 2022 (With Defects)	Laxmi Steel Vs. Vijay Kumar Gupta & Anr.	Mrinal H. Vardhan	

9.	Comp. App. (AT) (Ins) No. 1080 of 2022	Globomet Engineering Pvt. Ltd. Vs. Shri Tejas J Parikh & Ors.	Shlok Chandra	
10.	Comp. App. (AT) (Ins) No. 1081 of 2022 & I.A. No. 3178 of 2022	Md Sadique Islam & Ors. Vs. Niraj Kumar Agarwal & Ors.	Nishant Kishore	
11.	Comp. App. (AT) (Ins) No. 1083 of 2022 & I.A. No. 3194, 3145 of 2022 (With Defects)	True Blue Finlease Ltd. Vs. Jagdish Singh Nain Resolution Professional HBN Foods Ltd.	Dhruv Gupta	
12.	Comp. App. (AT) (Ins) No. 1084 of 2022 & I.A. No. 3197 of 2022	Ishu Datwani & Anr. Vs. Today Homes & Infrastructure Pvt. Ltd.	Ravinder Singh	
13.	Comp. App. (AT) (Ins) No. 1085 of 2022 & I.A. No. 3198, 3143 of 2022 (With Defects)	Rambir Vs. Soni Realtors Pvt. Ltd. & Anr.	Manoj Gupta	
14.	Comp. App. (AT) (Ins) No. 1101 of 2022	Vikash Gautamchand Jain Resolution Professional Shreebhav Polyweaves Pvt. Ltd. Vs. Committee of Creditors Shreebhav Polyweaves Pvt. Ltd. (Through State Bank of India)	Karan Valecha	

For Admission (After Notice)

15.	Comp. App. (AT) (Ins) No. 204 of 2022	Sanjay Chaturvedi Vs. Anshul Gupta & Ors. With	Arun Saxena	Milan Negi-R1
16.	Comp. App. (AT) (Ins) No. 211 of 2022 & I.A. No. 1037 of 2022	Satya Narain Sharma Vs. Anshul Gupta & Ors. With	Syed Fahim Ahmed	Nipun Gautam
17.	Comp. App. (AT) (Ins) No. 333 of 2022	Sanjay Chaturvedi Vs. Shamken Cotsyn Ltd. & Ors.	Arun Saxena	Dinkar Singh Gagar Garg Rohit Singh-R3
18.	Comp. App. (AT) (Ins) No. 344 of 2022	Bank of Maharashtra Vs. Vandana Garg & Ors. With	Ravi Raghunath	Rajeev K Pandey-R1 Salonee Kulkari

19.	Comp. App. (AT) (Ins) No. 345 of 2022	Central Bank of India Vs. Vandana Garg & Ors.	Ravi Raghunath	Rajeev K Pandey-R1 Salonee Kulkari
20.	Comp. App. (AT) (Ins) No. 524 of 2022	Tricounty Premier Hearing Services Inc. Vs. State Rank of India & Anr.	Aditi Sharma	Ashwini Kr. Singh Joydip Mukherjee-R1 Swet Shikha-R2 Patita P. Bishwal
21.	Comp. App. (AT) (Ins) No. 673 of 2022	Kunwer Sachdev Vs. Su-Kam Power System Ltd. & Ors.	Apoorv Agarwal	Bari Brar-R1, R5-R8 Anoop Rawat Siddhant Kant-R2
22.	Comp. App. (AT) (Ins) No. 841 of 2022	Sharad Chandra Goel Vs. Tarannom Shargh International Transportation Company & Anr.	Uddyam Mukherjee	Deepak Kumar
23.	Comp. App. (AT) (Ins) No. 902 of 2022	Betoking Ltd. Vs. Eden Real Estate Pvt. Ltd.	Rishi Bhatnagar	S.K.Singhi
24.	Comp. App. (AT) (Ins) No. 909 of 2022	Concept Group, LLC Vs. CNS Fashion Retail Pvt. Ltd.	Gyanendra Kumar	

For Hearing

25.	Comp. App. (AT) (Ins) No. 739 of 2022	Rahul H. Mehta Vs. Gajendra Investment Ltd. & Anr.	Malak Bhatt	Dhruv Gautam Susy George Rajesh Kr. Mittal
26.	Comp. App. (AT) (Ins) No. 121 of 2022 (PH)	Kanchan Dutta Vs. Indiabulls Asset Reconstruction Company Ltd. & Ors.	Indranil Ghosh	Sumesh Dhawan Vatsala Kak-R1 & R2 Vikky Dang-R5

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By order of Hon'ble Chairperson
-sd/-
Registrar